

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CAA)-417(ND)2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2018

NAME OF THE COMPANY: Value First Mobility Vision Technologies Pvt. Ltd.

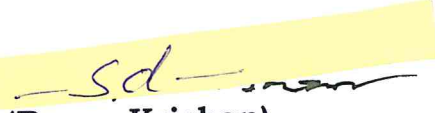
SECTION OF THE COMPANIES ACT: 230-232


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

No time left. Member (Judicial) would be sitting in the Special Bench post lunch. Renotify this case on 24th July, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)